

5

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA-279/2003

Applicant(s) Ashok Kumar Seni

Respondent(s) UOI & Others

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder
not filed
13/1/2004

21.1.2004

Mr. P.N. Jatti, Counsel for the applicant.

Mr. N.C. Goyal, Counsel for the respondents.

Learned counsel for the applicant prays for two weeks time to file rejoinder. Prayer granted.

Let the matter be listed for hearing on

18.2.2004

Vd

(A. K. BHANDARI)
MEMBER (A)

AHQ

Keshav
(M. L. CHAUHAN)
MEMBER (J)

18.02.2004

Mr. P. N. Jatti counsel for the applicant.

Mr. N. C. Goyal counsel for the respondents.

Learned counsel for the applicant submits that as per the instructions of the applicant he may be permitted to withdraw this case. Permission is granted as prayed for and the OA stands dismissed as withdrawn.

Keshav
(A. K. BHANDARI)
MEMBER (A)

Dr
(J. K. KAUSHIK)
MEMBER (J)

Copy given
383-304
Date 19/1
dt